

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1098/(MAH)/2017
CA No.

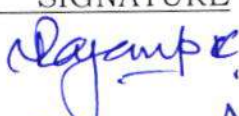

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: G R Steeldeal
V/s.
Namasthetu Infratech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
31.	Adv. P. V. Nelson Rajan		
	Somya C. Kumbale		
	Accounts Officer		

ORDER

CP 1098/I&BP/ NCLT/MB/MAH/2017

Learned Representative from the side of the Debtor is personally present and given an undertaking that the matter can be resolved by making payment. Seeking time for one month. Granted. Adjourned to **11th August, 2017**.

Date : 03.07.2017

sd/-
M.K. SHRAWAT
Member (Judicial)